

of ongoing schemes of standing nature for ensuring adequate availability of raw materials generation of additional employment, marketing support and welfare measures:-

- (i) Financial assistance for modernisation of looms;
- (ii) Scheme for decentralised training to train weavers on improved technology;
- (iii) Design support and provision of technological inputs through a number of Weavers' Service Centres in the country;
- (iv) Financial assistance to State Handloom Development Corporations and Handloom Co-operative Societies for setting up pre-loom and post-loom processing facilities with a view to improve the competitiveness of handloom product;
- (v) Protection to handlooms by reserving certain varieties of cloth for their exclusive production in the handloom sector; and
- (vi) A number of fiscal concessions to the handloom sector to remove the cost handlooms vis a-vis the powerlooms.

Civil Construction constricts with Foreign Companies

3657. SHRI VILASRAO NAGNATHAO GUNDEWAR: Will the Minister of COMMERCE be pleased to state:

(a) the details of the foreign companies having contacts in India together with value of the contracts and the names of the

construction works (civil) for which contracts have been given to them;

(b) the names of the works which are at the verge of completion;

(c) whether more such contracts are proposed to be given to these companies in future; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMANKHURSHED): (a) to (d). Information is being collected and will be laid on the table of the House.

Ban on Import of Raw Silk

3658. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of TEXTILES be pleased to state:-

(a) whether the Government have received any representation from any quarter to ban the import of raw silk due to its adverse impact on domestic price and production; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir. The Government have received a representation from the Government of Karnataka for imposition of a complete ban on import of silk.

(b) Under the new Export & Import Policy, the raw silk is included in the restricted list and can be imported only against a licence or in accordance with a Public Notice issued in this behalf. Thus the Government are already following a restrictive approach with regard to import of silk.

Further, the Government has decided that the balance quantity of 153.74 tonnes yet to be imported out of 200 tonnes permitted in the context of outbreak of pebrine disease, need not be imported.

Trade Relations With EEC

3659. SHRI HARI KISHORE SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether any efforts have been made to conclude treaty with European Economic Community for enhanced trade relationship before it becomes a single trade unit;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). Steps have been initiated to examine the ways and means of strengthening the Indo-EEC relationship. A working Group is being established to explore possibilities of upgrading the economic, financial and technical cooperation in an integrated manner.

(c) Does not arise.

Purchase of Jute Bags by D.G. S. & D.

3660. SHRI SUDHIR GIRI: Will the Minister of Textiles be pleased to state:

(a) whether the Directorate General of Supplies and Disposal has stopped placing orders with jute mills for the purchase of jute badge; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE

MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise.

Revitalisation of DTC

3661. DR. MAHADEEPAK SINGH SHAKYA: SHRI NITISH KUMAR: SHRI ANAND RATNA MAURYA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any high level committee had been appointed for revitalisation and restructuring of DTC;

(b) if so, the names of the members of the Committee;

(c) whether the committee have submitted its report;

(d) if so, the suggestions/recommendations made by the committee; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). A Group of Ministers has been set up by the Government on 7th January, 1992 under the Chairmanship of Minister of Finance to workout an inter-connected package for the rehabilitation of Delhi Transport Corporation. The Composition of the Group is as under:-

1. Shri Manmohan Singh
Minister of Finance.
Chairman
2. Shri S.B. Chavan, Minister